

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-1164(ND)2019

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.05.2019

NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s.
Kredo Beauty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present for the Petitioner: Counsel for the Petitioner

Present for the Respondent: Mr. V. Siddharth, Advocate

ORDER

Mr. V. Siddharth, Ld. Counsel has put in appearance on behalf of the Corporate Debtor. He prays for some time to file reply. Let the same be filed. To come up for arguments on 12th June, 2019.



(V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)